



2026:DHC:2270-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 94/2025, CM APPL. 9677/2025 & CM APPL.
58507/2025

M/S SURYA SANITARY TRADERSAppellant
Through: Mr. Pawan Kapoor, Adv.

versus

REKHA ROHATGIRespondent
Through: Mr. Siddhant Prakash Malik,
Ms. Chhavi Jain and Mrs. Seema Malik,
Adv.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA
ORDER (ORAL)

% **17.03.2026**

C. HARI SHANKAR, J.

1. There has been no appearance on behalf of the appellant on 16 September 2025, 15 January 2026 and today. We are also informed that the decretal amount has not been deposited.

2. *Prima facie*, it appears that the appellant is not interested in prosecuting the appeal. The appeal is dismissed for default and non-prosecution.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

MARCH 17, 2026/AR